## PMB&R BHADRA 27, 1903 (SAKA) Bills introduced 377 Comm, Report

they are doing. What is happening to the peoples of Africa, Asia and Latin Amercia, the developing countries? Everyday, thousands of people are dying of starvation and malnutrition. Only if they can share their wealth with developing and underdeveloped countries, the whole poverty of this world can be given a go-by.

Sir, I know my time is limited today and I will continue next time.

MR. DEPUTY SPEAKER: You can continue in the next session.

SHRI HARISH KUMAR GANG-WAR (Pilibhit): I moved a Privilege Motion against Mr. Venkatasubbaiah.

DEPUTY-SPEAKER: Now MR. will take up Private Members' Business.

15.00 hrs.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS

TWENTY-NINTH REPORT

SHRI RASHEED MASOOD (Saharanpur): I beg to move:

"That this House do agree with the Twenty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 16th September, 1981".

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Twenty\_ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 16th September, 1981.

The motion was adopted.

15.01 hrs.

## CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL.\*

(Amendment of Section 125)

SHRIMATI PRAMILA DANDA-VATE (Bombay North Central); Sir, I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

DEPUTY-SPEAKER: MR. The question is: 11

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

The motion was adopted.

SHRIMATI PRAMILA DANDA-VATE: Sir, I introduce the Bill.

۰.,

1

## 15.01½ hrs.

PROVIDING OF COMPULSORY MILITARY TRAINING TO STU-DENTS BILL\*

SHRI B. V. DESAI (Raichur): Sir. I beg to move for leave to introduce a Bill to provide for compulsory military training to able-bodied students.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for compulsory military training to ablebodied students".

The motion was adopted.

SHRI B. V. DESAI: Sir, I introduce the Bill.

dated 18-9-1981.

\*Published in Gazette of India Extraordinary, Part II, Section 2,